Fresh Matter List

S.No	Matter No	Cause Title	DFR No & Date	Defect Cured on	Caveat (if any)	Date of Listing
1	IA 2051/2019 & IA 1708/2019 in DFR No. 2287/2019 (IA 2051/2019 - For condonation of delay in refiling the Appeal & IA 1708/2019 - For condonation of delay in filing the Appeal)	Electricity	2287/2019 Dated 09/09/2019	18/11/2019		20/11/2019 Court - 1
2	IA 1955/2019 & IA 1717/2019 in DFR No. 2291/2019 (IA 1955/2019 - For condonation of delay in refiling the Appeal & IA 1717/2019 - For condonation of delay in filing the Appeal)	Southern Power Distribution Company of Telangana & Anr. VS Central Electricity Regulatory Commission & Ors.	2291/2019 Dated 11/09/2019	18/11/2019		20/11/2019 Court - 1
3	IA 1832/2019 in DFR No. 2324/2019 (IA 1832/2019 - For condonation of delay in filing the Appeal)	Bihar State Power Transmission Company Ltd. VS Bihar Electricity Regulatory Commission & Ors.	2324/2019 Dated 14/10/2019	18/11/2019		20/11/2019 Court - 1
4	IA 1827/2019 in DFR No. 2319/2019 (IA 1827/2019 - For condonation of delay in filing the Appeal)	Tata Steel Limited VS Jharkhand State Electricity Regulatory Commission & Ors.	2319/2019 Dated 04/10/2019	18/11/2019		20/11/2019 Court - 1